

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-67/2022/12041/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Sri L. K. Saikia,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the ²⁶ 7 December, 2022.

Sub:- **Winter vacation.**

Ref:- Your letter No. DJSV/STDR/F-87/2022/6636 dtd. 05.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to **avail winter vacation from 24.12.2022 to 31.12.2022 along with station leave permission from the evening of 23.12.2022 till the morning of 02.01.2023**, has been granted.

The Addl. Sessions Judge cum Special Judge, POCSO, Sivasagar and in her absence the next senior most Judicial Officer will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-67/2022/12042-12043/A, dated , 07-12-2022

Copy to

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Signature